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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

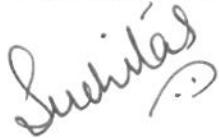
T.C.S.P. No. 61/(MAH)/2017
M.A. 196/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Catwalk Worldwide Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
113	Puchitā Sharma	Associate	

ORDER

MA 196/2017 in TCSP 61/230-232/NCLT/MB/MAH/2017

MA 190/2017 in TCSP 62/230-232/NCLT/MB/MAH/2017

List this matter on 6.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)